

OFFICE OF THE DISTRICT JUDGE & SESSIONS JUDGE: DELHI

CIRCULAR

Application are invited from Class – IV (Group D) (Except ad-hoc employees) including drivers, who fulfill the following requirement for filling up vacant posts of LDCs on temporary basis.

CONDITIONS OF ELIGIBILITY FOR THE POST


Matriculate or above with minimum one year qualifying service which does not include period during which employee worked on ad-hoc basis.

The candidates would be subjected to interview. Persons selected would be put on probation for a period of one year. The decision of the committee regarding selection would not be questioned in any forum or court on any ground whatsoever.

The persons so promoted would be required to pass a typing test in English at the speed of 30 w.p.m. or typing test in Hindi at the speed of 25 w.p.m. during the period of probation and those who fail to pass the typing test during said period would be demoted. The applications should reach the office of undersigned by 5:00 PM on 08.01.2010.

The application should contain the following particulars:-

- i) Name of the Candidate
- ii) Father's Name
- iii) Date of Birth
- iv) Educational Qualifications
- v) Name of Board/University from which last exam was passed
- vi) Working Knowledge of Computer
 - a. Elementary
 - b. Normal
 - c. Advanced
- vii) Date of Appointment
- viii) Length of service on regular basis


(G. P. Mittal) 24/12/09.

District Judge – I & Sessions Judge
Delhi


Dated, the Delhi 2/1/10

943 – 1493

No. /Admn.II/APP./2010

Copy forwarded for information and immediate compliance to:-

1. District Judges II to IX
2. District Judge, Family Courts Dwarka, New Delhi
3. All the Judicial Officers, Tis Hazari, Karkardooma, Patiala House, Rohini, Dwarka Courts, Delhi / New Delhi.
4. The Chief Metropolitan Magistrate, Delhi
5. All the Addl. Chief Metropolitan Magistrate at Tis Hazari, Karkardooma, Patiala House, Rohini & Dwarka Courts, Delhi
6. All the Superintendents / Branch In-Charges.
7. Reader to the Ld. District Judge – I & Sessions Judge, Delhi
8. Administrative Civil Judge of all 9 Districts.
9. Juvenile Justice Board, I & II, Kingsway Camp / Delhi Gate, Delhi.
10. Website Committee, Tis Hazari Courts, Delhi.
11. Notice Board at Tis Hazari, Karkardooma Courts, Patiala House, Rohini, Dwarka Courts, Delhi / New Delhi
12. All the PRO / APROs Tis Hazari, Karkardooma, Patiala House, Rohini and Dwarka Courts.
13. Personal Office of District Judge – I & Sessions Judge, Delhi


24/12/09.

District Judge – I & Sessions Judge
Delhi